12.00 Noon

PAPERS LAID ON THE TABLE

Memorandum of Understanding between the Government of India and the Rural Electrification Corporation Limited

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the Rural Electrification Corporation Limited, for the year 2013-14.

[Placed in Library See No. L.T.9314/15/13]

...(Interruptions)...

- I Notifications of the Ministry of Health and Family Welfare
- II Report and Accounts (2011-12) of the Central Council of Indian Medicine, New Delhi and related papers

SHRIMATI SANTOSH CHOWDHARY: Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of AYUSH), under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970:—
- (1) No. 11-76/2011-UG Regulations, dated the 24th May, 2013, publishing the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2013.
- (2) No. 28-14/2012-Ay (UG Regulations), dated the 22nd May, 2013, publishing the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) (Amendment) Regulations, 2013.
- (3) No. 28-22/2012-Ay (PGD), dated the 22nd May, 2013, publishing the Indian Medicine Central Council (Post-graduate Diploma Course) Amendment Regulations, 2013.

(4) No. 28-14/2011-Ay (UG Regu), dated the 26th April, 2012, publishing the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) (Amendment) Regulations, 2012, along with delay statement.

[Placed in Library. See No. L.T.9282/15/13]

- II. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the Central Council of Indian Medicine, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.9281A/15/13]

...(Interruptions)...

Memorandum of Understanding between the Government of India and the Airport Authority of India

SHRI K.C. VENUGOPAL: Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Airports Authority of India, for the year 2013-14.
- (ii) Statement by Government accepting the above Memorandum of Understanding.

[Placed in Library. See No. L.T. 9263/15/13]

...(Interruptions)...